NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties
CP 225/16	TP 231/17	For clarification	391/394	M/s. / Mr. Hewlett Packard (India) Software
SL. NAME (IN CAPITAL)			Operation Pvt. Ltd.	

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

ORDER

Matter is listed today for clarification. Counsel for Petitioner Company is absent. Matter list it on 23/01/2018 to which date it was originally listed. Petitioner Counsel has to clarify as to how this Petition is maintainable when original Scheme of Demerger. Application is a transferred case from Hon'ble High Court was also filed for dispensation of meeting on the ground of Demerger. However, scheme was maintained as if this Scheme for total Demerger. List it on 23/01/2018. I clan of chy

Member (T)

Member (J)

SIGNATURE